

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 126 OF 2016 &
IA NOS. 282 & 360 OF 2016**

Dated: 24th August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Odisha Power Generation Corporation Ltd. Appellant (s)
Vs.**

Odisha Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr. Adv.
Mr. Sitesh Mukherjee
Mr. Deep Rao
Mr. Gautam Chawla
Mr. Deep Rao

Counsel for the Respondent(s) : Mr. Rutwik Panda
Mr. P.C. Sen
Ms. Anshu Malik
Mr. Udayan Verma for R-1

Mr. R.K. Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley for R-2

Mr. Arunav Patnaik for R.3

ORDER

List the matter for further hearing on **07.09.2016.**

**(I.J. Kapoor)
Technical Member**

ts/mk

**(Justice Ranjana P. Desai)
Chairperson**